

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1827

ANSWERED ON:19.11.2010

NATIONAL COUNCIL FOR TRIBAL WELFARE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has a proposal to ban liquor vends in the tribal areas of the country;
- (b) if so, the details thereof;
- (c) whether this issue was also discussed in the newly formed National Council for Tribal Welfare;
- (d) if so, the other issue discussed in the Council; and
- (e) the follow-up action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) No, Madam.
- (b) Does not arise.
- (c) No meeting of the National Council for Tribal Welfare has been held so far, therefore, the question of this issue being discussed does not arise.
- (d) & (e) Does not arise.